

Trophy 2025. By defeating New Zealand in the Final held in Dubai, our team has secured India's third Champions Trophy title, a remarkable achievement that makes every Indian proud.

This victory is a testament to the dedication, hard work and teamwork of our cricketers. They have not only showcased excellence in the sport but also displayed the spirit of perseverance and unity. This success reaffirms India's position as a dominant force in world cricket, and we celebrate not just the victory, but the journey that led to it.

I take this opportunity to extend heartfelt congratulations to the players, coaches, support staff and the Indian Cricket Board for their collective efforts in this achievement. Your commitment, discipline and unwavering determination are an inspiration to millions across the nation.

As we celebrate this moment, let us remember that sport unites us all, transcending regional and cultural boundaries, and this victory serves as a source of pride for every Indian. Once again, my sincere congratulations to the Indian Men's Cricket Team for this extraordinary achievement. Your success inspires the youth of this nation to strive for greatness. Jai Hind!

PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ: -

- (i) Proclamation [G.S.R. No. 134(E)], issued by the President on the 13th February, 2025, under article 356 of the Constitution in relation to the State of Manipur, under clause (3) of the said article.
- (ii) Order [G.S.R. No. 135(E)], dated the 13th February, 2025, made by the President, under sub-clause (i) of clause (c) of the above Proclamation.

PAPERS LAID ON THE TABLE

- I. Notification of the Ministry of Statistics and Programme Implementation.
- II. Report and Accounts (2023-24) of ISI, Kolkata, West Bengal and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (RAO INDERJIT SINGH): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Statistics and Programme Implementation Notification No. G.S.R. 761(E)., dated the 11th December, 2024, publishing the Collection of Statistics Rules, 2024, under sub-section (3) of Section 33 of the Collection of Statistics Act, 2008, along with delay statement.

[Placed in Library. see No. L.T. 2532/18/25]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Ninety-second Annual Report of the Indian Statistical Institute (ISI), Kolkata, West Bengal, for the year 2023-24.
- (b) Annual Accounts of the Indian Statistical Institute (ISI), Kolkata, West Bengal, for the year 2023-24, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. see No. L.T. 2357/18/25]

Notifications of the Ministry of Power

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table—

(i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Power, under Section 179 of the Electricity Act, 2003: -

- (a) No. JERC/Accts-08/2024/12, dated the 19th December, 2024, publishing the Joint Electricity Regulatory Commission for the UT of J&K and UT of Ladakh, (Recruitment, Control and Service Conditions of Officers and Staff) Regulations, 2024.

[Placed in Library. see No. L.T. 2467/18/25]

- (b) No. L-1/260/2021/CERC., dated the 24th December, 2024, publishing the Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) (First Amendment) Regulations, 2024.

[Placed in Library. see No. L.T. 2468/18/25]